THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND¹ FAMILY WELFARE (MISS SAROJ KHAPARDE): I lay on the Table a copy each (in English and Hindli) of the following papers: —

- (i) Statement giving reasons for the delay in laying the Annual Report and Audited Accounts of the Central Research Institute for Yoga, Delhi, for the year 1986-37, within the stipulated period. [Placed in Library. See No. LT—5669J88]
- (lii) Statement giving reasons for the delay in laying the Annual Report and Audited Accounts of the Vishwayatan Yogashram, New Delhi, for the year 1936-87, within the stipulated period. [Placed in Library. See No. LT—5670188.]
- "ij) Statement giving reasons ye delay in laying the Annual ' and Audited Accounts of the (1 Council for Research in and Naturopathy, New Delhi he year 1986-87, within the iffmlated period. [Placed in Library. See No. LT—5671/88).

## Notification of the Ministry of Surface Transport (Transport Wing)

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT (SHRI P. NAMGYAL): Sir, I beg to lay on the Table, under subsection (4) of section 133 of the Motor Vehicles Act, 1939, a copy (in English and Hindi) of the Ministry of Surface Transport (Transport Wing), Notification GSR No. 53(E), dated the 25th January, 1988, regarding amendment to Over-all Dimensions of Transport Vehicles and Tyre Rules. [Placed in Library. See No-. LT—5672)88].

## CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Crisis facing the textile industry in the country and the action taken by the Government in this regard

श्री मुख्तियार सिंह मिलिक (हरियाणा): मुख्य मंत्री श्री देवी लाल के खिलाफ सारे अखबारों में श्राज ....

[The Deputy Chairman in the chair] ... (Interruptions), -,

SHRI DIPEN GHOSH (West Bengal): \*

THE DEPUTY CHAIRMAN: Nothing will go on record.

SHRI DIPEN GHOSH: \*

SHRI PARVATHANENI UPENDRA (Andhra Pradesh); \*

THE DEPUTY CHAIRMAN; Please listen. Permission has been sought by the Members from both sides but it has not been given. Therefore, it cannot be allowed.

SHRI PARVATHANENI UPENDRA: \*
SHRI DIPEN GHOSH: \*

SHRI PARVATHANENI UPENDRA: \*

THE DEPUTY CHAIRMAN: Please listen. Please sit down.

जपसभापति: परमीक्षन मांगी है ग्राँर इसकी परजीकान आपको नहीं मिली है। जिल बात की परमीक्षन चेसरमैन साहब ने नहीं दी है वह बात आप विना परमीक्षन के नहीं छठा सकते हैं।

SHRI DIPEN GHOSH: \*

THE DEPUTY CHAIRMAN: Without permission I cannot listen.

\*Not recorded.